

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 539/2024**

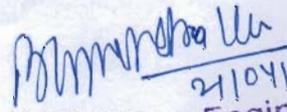
IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

NDOH:- 14.08.2025

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 21/04/25
 Respondent
 Executive Engineer
 HCD-3/D.D.A.
 THROUGH COUNSEL,
 Siri Fort Spine Complex
 New Delhi-110049

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 MANSI BAJAJ ADV.
 NIDHI TYAGI, ADV
 N-14/B, FIRST FLOOR,
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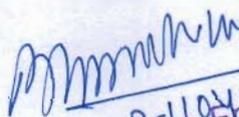
IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

**FRESH STATUS REPORT ON BEHALF OF DELHI DEVELOPMENT
AUTHORITY IN COMPLIANCE TO THE ORDER DATED 15.04.2025.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That the above noted matter was last listed on 15.04.2025 and on that day the Hon'ble Bench further directed DDA to file a fresh Status Report.
2. **Dissolved Oxygen (DO) Levels & Fish Viability**
 - The DPCC report dated 13.12.2024 stating zero DO levels is incorrect. The survival and growth of carp fingerlings introduced in May 2024 and now reaching 15 inches in length—demonstrate that DO levels are sufficient. No fish deaths have been reported, confirming that the lake supports aquatic life. It is therefore, requested, that a re-examination of DPCC's report dated 13.12.2024 should be done.
3. **Current Status of the Lake (March 2025)**
 - Inspection was carried on 27.02.2025 and water samples were collected. The water samples result dated 27.02.2025 is annexed as **ANNEXURE-1**.


Executive Engineer
HCD-3/D.D.A.
Siri Fort Sports Complex
New Delhi - 110049

- Furthermore, the images taken on 02.05.2024, 03.12.2024, 06.03.2025 and 28.03.2025 are annexed as **ANNEXURE -2**.
- The latest images along with water sample results, confirmed that the lake remains in a healthy state.

4. Conclusion:

- The lake is in good condition, with no sewage contamination, improved post-monsoon water quality, and adequate oxygen levels for aquatic life. The monitoring continues to ensure sustained ecological growth.
 - It is also to be noted here that sewage is being treated at the STP and the treated sewage water finally drains into the lake.
5. That DDA craves leave & indulgence of this Hon'ble Tribunal that the present Status Report may be taken on record and treated in continuation and part & parcel of the previous Status Reports filed by DDA on 28.09.2024 and 15.04.2025 before this Hon'ble Tribunal.

Mansi Bajaj
21/04/25
RESPONDENT/DA
THROUGH COUNSEL
Executive Engineer,
Sri Fort Sports Complex,
New Delhi-110049
Mansi Bajaj

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AFFIDAVIT

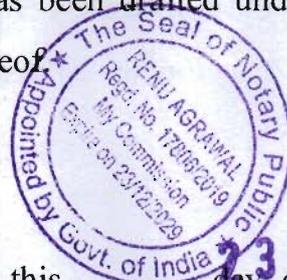
I, Shapendra Kumar / o. Pasmanda Prasad aged about 42 years working as an Executive Engineer/HCD-III at Delhi Development Authority, Vikas Sadan, INA, New Delhi, do hereby solemnly affirm and state as under:

1. That I am the Respondent/DDA in the above noted case and well conversant with the facts and circumstances of the Present case and as such I am fully competent to swear and affirm the present affidavit.
2. That I have read the accompanying Status Report on behalf of Respondent/DDA, which has been drafted under my instructions and have understood the contents thereof.

VERIFICATION:

Verified at New Delhi on this day of April 2025, that the Contents of the above affidavit are true to the best of my knowledge and that nothing material has been concealed therefrom.

D/405/2009
I identified the deponent who has signed in my presence



ATTESTED
NOTARY PUBLIC
(INDIA)

23 MAY 2025

[Signature]
DEPONENT
2104/25
Executive Engineer
HCD-3/D.D.A.
Siri Fort Sports Complex
New Delhi-110049

[Signature]
DEPONENT
2104/25
Executive Engineer
HCD-3/D.D.A.
Siri Fort Sports Complex
New Delhi-110049

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Certificate of Analysis 7.8 F-01(B)

PARTY CODE : IVDLH025

PARTY : INTACH
71 LOOHI ESTATE, NEW DELHI-110003

SAMPLE : LAKE WATER FROM SATPULA LAKE KHIDKI VILLAGE
MALVIYA NAGAR DELHI

REPORT NO. : CWM00082503
Ref No. : NS

Sample Qty. : 2.5 ltrs DT Recd : 27-02-2025

RESULTS OF ANALYSIS			
Reference : EP Act Standard / Customer Requirements			
Description	: One Lake Water sample from Satpula Lake Khidki Village, Malviya Nagar Delhi was received by us on 27/02/2025.		
PARAMETERS	Results	Limit (Max.)	Protocols
pH	: 7.72	6.5 to 8.5	IS: 3025 (P-11)
Total Suspended Solids	: 18 mg/L	30 mg/L	IS: 3025 (P-17)
Chemical Oxygen Demand	: 43 mg/L	50 mg/L	IS: 3025 (P-58)
Biochemical Oxygen Demand (at 27 deg. C for 3 days)	: 11.5 mg/L	30 mg/L	IS: 3025 (P-44)
Oil & Grease	: < 4.0 mg/L	10 mg/L	IS: 3025 (P-39)
Dissolved Oxygen	: 5.2 mg/L	5.0 mg/L (Min.)	IS: 3025 (P-38)
Dissolved Phosphates (as P)	: 1.52 mg/L	1.0 mg/L	IS: 3025 (P-31)
Ammonical Nitrogen (as NH ₃ -N)	: 1.40 mg/L	5 mg/L	IS: 3025 (P-34)

Date of performance : 27/02/2025 to 06/03/2025

DELHI

SAMPLE NOT DRAWN BY US

[Signature]



Lessers whistling ducks 02 may -2024



Carp Fish 3rd December-2024

OPPO A55

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#

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Mansi Bajaj <mansi.bajaj@mblegalassociates.com>

**ADVANCE SERVICE OF FRESH STATUS REPORT ON BEHLAF
OF DDA IN CASE OA NO. 539/2024 SATPULA LAKE**

1 message

Mansi Bajaj <mansi.bajaj@mblegalassociates.com>Fri, May 23, 2025 at 4:36
PM

To: msdpcc@nic.in, dcsouth@nic.in

Dear All,

PFA below the fresh Status Report as directed by the Hon'ble Bench vide Order dated 15.04.2025 on behalf of DDA . Kindly treat this mail as an advance service on behalf of DDA.

*Mansi Bajaj, Adv.**LL.B., LL.M., PGDM, PGDMLE, PGDIPR, Mediator**MB Associates**N-14B, FF, Jangpura Extension,**New Delhi-110014**www.mblegalassociates.com**Ph: 011-45704488**M: 9818000003***Fresh Status Report Satpula Lake NGT.pdf**

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